## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. Knishna moorty	R29R3	Charles
	9442388179		

Petitioner is present in person M/s. S. Shekar Shetty & Ors have filed vakalat for 1st respondent company. Petitioner has filed 3 sets of rejoinder.

List it on 25.07.2017 for hearing.

MEMBER (J)

MEMBER (T)